

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA


Misc. A. (IB) No. 805/KB/2018
C.P(IB) No.363/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3RD SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	Punjab National Bank -Vs- Divyajyoti Sponge Iron Pvt Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Arifra Basee, Adv
Abhijit Sankar, Adv.] for WBFC


03/09/18


Mr. Tanmoy Chakravarty, Adv] For
CA no 805/18
Susanta Dutta - operational creditor


Adv.
3/9/18.


1. Mr. Arishek Guha, Adv
2. Mr. Sk Shahrakh Raja, Adv
3. Mr. Wrishik Ganguly, Adv
4. Mr. Arun Kumar Gupta, Adv. R.P.] - For the R.P.


3/9/18

1. Preetana Choudhary
2. Sayak Ranjan Ganguly] - For Operational Creditors


3/9/18.

ORDER

Ld. Resolution Professional with his Counsel as well as Ld. Counsel for Misc. A. (IB) No. 805/KB/2018 (Resolution Applicant), WBFC and the operational creditors is present.

Misc. A (IB) No. 805/KB/2018 filed by the Resolution Applicant, whose Resolution Plan was approved, came up for consideration on today. Ld. Counsel on behalf of the applicant submits that a copy of the application has been served on the Resolution Professional. Resolution Professional is directed to file reply affidavit within 7 days by serving a copy of the reply affidavit to the applicant.

List it for further consideration on 05/10/2018.

Sd

(Jinan K.R.)
Member (J)